

By Speed Post

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi – 110001.

No. 322/UP-LC/1/2010-CC&BE

Dated : 31st December, 2009

To,

The Chief Electoral Officer
Uttar Pradesh,
Lucknow.

Subject: Biennial Election to the Uttar Pradesh Legislative Council from 35 Local Authorities' Constituencies –Various Instructions - regarding.

Sir,

I am directed to state that the Commission has decided to issue the following instructions for free and fair conduct of the biennial elections:-

- (i) A training programme may be organized for all the Polling Officials and Counting Officials to make them thorough about the procedures of poll and counting of votes.
 - (ii) Instructions regarding 'How to vote in the Elections from Local Authorities' Constituencies' (copy enclosed) may be circulated to all the voters in local vernacular.
 - (iii) There should be a total ban on carrying Mobile Phones, any type of camera viz. Digital /Pen camera etc., by any of the voters in the Polling Stations. During poll proceedings, voters should use only the pen provided by the Presiding Officer to record their votes in voting compartment.
2. This may be brought to the notice of all concerned.

Yours faithfully,



(K. N. BHAR)
UNDER SECRETARY

HOW TO RECORD VOTES
AT ELECTIONS TO LEGISLATIVE COUNCIL

1. To vote, use only the *violet sketch pen*, supplied to you along with the ballot paper. **Do not use** any other pen, pencil, ball-point pen.
2. Vote by placing the figure “1” in the column marked '*order of preference*' provided opposite the name of the candidate you have chosen as your first preference.
3. ***Even if the number of candidates to be elected is more than one, the figure “1” shall be put opposite the name of only one candidate.***
4. You have as many preferences as there are contesting candidates irrespective of the number of candidates to be elected.
5. Indicate your further preferences for the remaining candidates by placing the subsequent figures 2,3,4 etc., in the order of your preference.
6. Put only one figure opposite the name of any candidate. Same figure should ***not be put*** opposite the names of more than one candidate.
7. ***Preference shall be indicated in figures only, i.e. 1,2,3, etc., and shall not be indicated in words, one, two, three, etc.***
8. Figures may be marked in the international form of Indian numerals like 1,2,3, etc., or in the Roman form I, II, III, etc., or in the form used in any Indian Language, **recognized** in the Eighth Schedule to the Constitution.
9. **DO NOT** sign or initial or write your name or any words on the ballot paper. Also, ***do not*** put your thumb impression.
10. **DO NOT PUT** ‘tick’ mark or ‘cross’ mark like “✓” or “×” to indicate your preferences. Such ballot paper will be rejected.
11. To make your ballot paper valid, you should indicate your first preference by placing figure “1” against one of the candidates. The other preferences are only optional and not compulsory.